- (b) if so, what are the reasons for inordinate delay in the implementation of this project; and
- (c) by when this project is likely to commence?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) A letter of intent for the Gas Cracker Complex has been issued in favour of Assam State Industrial Development Corporation in January, 1991.

- (b) Assam State Industrial Development Corporation will prepare a detailed feasibility report and may also decide about possible collaborator for implementing the project.
- (c) Commencement of the project depends on a number of factors e.g. preparation of feasibility report, selection of collaborator, tying up financial resources and technical know-how etc. by the implementing agency

Proposal to set up T.V. Stations in Tamil Nadu

309. SHRI R. T. GOPALAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state.

- (a) whether Government propose to set up T. V. stations in different regions of Tamil Nadu;
- (b) if so, the coverage power of each such station:
- (c) whether there is any proposal to locate at least one powerful transmitter in each region of the State; and
- (d) if so, the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUM. GIRIJA VYAS). (a) and (b)

Schemes for the establishment of additional studio facilities for second channel TV service at Madras and a high power TV transmitter with a service range of approx. 140 Kms (inclusive of fringe areas) at Rameshwaram are under implementation in Tamil Nadu. In addition, it has been decided to set up a new low power TV transmitter with a service range of approx. 20 Kms. at Nagapattinam in Thanjavur district.

(c) and (d) There is no such proposal under the consideration of Government at present. Any further expansion of TV service in the State depends upon the availability of adequate financial resources for the purpose.

Pepsi Foods Project

310. SHRI SHANTI TYAGI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether Pepsi Foods Project has failed to fulfil all its major commitment to the Central Government:
- (b) if so, the details in this reagard; and
- (c) whether Government propose to review the project?

THE MINISTER OF STATE (IN. DEPENDENT CHARGE) OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) and (b) Ms. Pepsi Foods Private Limited set up plants for potato: grain processing and soft drink concentrate plant at Channo, District Sangrur and fruit & vegetable processing plant at Zahura, Hoshiarpur Punjab The above three plants under the project were commissioned during February, 1990, April, 1990 and June, 1990 respectively.